

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.206- Appeal/59(AHM)2023
With
ITEM No. 207- IA/62(AHM) 2024

Proceedings under Section 59 of Co. Act, 2013

IN THE MATTER OF:

Vinod Kumar Dua

.....Applicant

V/s

Sun Pharmaceutical Industries Ltd.

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Hari Om Maheshwari, PCA

For the Respondent

: Mr. Arjun Joshi, Proxy Advocate for

: Ms. Megha Jani, Advocate

ORDER

(Hybrid Mode)

Learned PCA, Mr. Hari Om Maheshwari, seeks adjournment in the matter, stating some personal difficulty, which is not objected by the Counsel for the respondent.

Re-list on 29.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)